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Quarter 1st Quarter

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Mode: Edit

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Block I (Detail	s about the requests	and appears)	Prog	ress during Quarter	Decisions where	Docisions where
100 K	Opening Balance as on begining of 1st Quarter	No. of applications received as transfer from other PAs u/s 6(3)	Quanto	PAs u/s 6(3)	requests/appeals	accepted
			695	238	51	494
Requests	0	88	56	N/A	41	15
First Appeals	0	N/A			Total no. of AA	Assignated
	Total no. of CAI	PIOs designated	Total no. of CPIO	s designated	Total no. of AA	3 UCSIGILITY

Block II (Details about fees	collected, penalty imposed and	disciplinary action taken)	No. of cases where disciplinary
Block II (Details about ICC)	Addl. Fee Collected (in Rs.) u/s 7	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	action taken against any officer u/ 20(2)
u/s 7(1)		0	0
3600	103	0	

	_				while reis	ecting the	requested	informatio	n)		
Block III (Details	of variou	s provisi	ons of s	ection 8	vione were	invoked w	hile rejecting	requests			
		No. of ti	mes vari	Relevant	Sections o	f RTI Act	2005			ctions	
THE STATE OF THE S		S	ection 8				1 1	0	11	24	Othe
	d	е	f	g	h	1	0	0	19	0	0
D C	0	28	0	0	4	0	0				

No.	Reference No. of cases wherein Commission made	Whether action is initiated to comply with recommendation of Commission.	pendation of the Commission) Details, thereof (max. 250 chars)
1	(Hars)	-Select-	
2		-Select-	
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		(Garry)
* Block V (I	Details regarding Mandatory Disclosures and Transparency O	
Disclosure under Sec. 4 (1)(b) posted on the website of Public	If Answer of (A) is No - Is there any other medium of dissemination? Provide details below (not exceeding 500 chars)	Provide the detail/ URL of webpage, where the disclosure is posted,
Authority?		http://lawmin.nic.in/RTI/RTI-Manual.html
Yes		the designation telephone number & e-mail
B. Name of T	Fransparency Officer, if any, in the Public Authority along wit	n the designation, telephone manner of a single
Whether Transparency Officer Appointed	Yes	
Name of Transparency Officer	Satish Chandra (Please do not add Shri/S	Smt./Mr./Ms. before the name)

(Enter Landline Numbers as STD Code-Phone Number e.g. 011-23346789)

03/04/2012 (Format dd/mm/yyyy)

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Male

011-23384630 (En

Joint Secretary and Legal Adviser

C. Last Date of updating of Mandatory disclosure under Section 4(1)(b)

Gender

Contact Number Email Address

Designation

RTL Numeral Return Information System

Public V	office R. T.	Deput	DESCRIPTION OF	begul Affairs

Quarter and Year: 2011-2012 Quarter

Mode : Read only Status : Data can not be modified as data of next Quarter is submitted

			Progr	ess during Quarter		
	Opening Balance as on begining of and Quarter	No. of applications received as transfer from other PAs u/s 6(3)	Received during the Quarter (including cases transferred to other PAs)	No. of cases transferred to other PAs u/s 6(3)	Decisions where requests/appeals rejected	
Requests	0	107	337	133	41	270
First Appeals	0	N/A	36	N/A	23	13
	Total no. of CAI	PIOs designated	Total no. of CPIOs	designated	Total no. of AAs	designated
	1		1		1	

* Block II (Details about fees	collected, penalty imposed and	d disciplinary action taken)	
		n It to and Decembed (in Bo)	No. of cases where disciplinary action taken against any officer u/s 20(2)
3650	614	0	0

* Ble	ock III (Details	of variou	s provisi	ons of se	ection 8 v	vhile rej	ecting the	e requested	informatio	n)		
				No. of t					hile rejecting	requests			
				S	ection 8 (-	Sections o	f RTI Act	2005		Ser	ctions	
а	b	C	d	e	f	g	h	i	j	9	11	24	Other
)	10	0	0	14	0	0	9	0	0	0	18	0	0

S.No.		mpliance of direction/recomm Whether action is initiated to comply with recommendation of Commission.	Details, thereof (max. 250 chars)
1		-Select-	
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	Of the Disclosures and Transparency Of	(feet) If Answer of (A) is yes -
Block V (De Is the andatory Is sclosure ider Sec. 4)(b) posted in the website	tails regarding Mandatory Disclosures and Transparency Of If Answer of (A) is No - there any other medium of dissemination? Provide details below (not exceeding 500 chars)	Provide the detail/ URL of webpage, where the disclosure is posted.
Public		http://lawmin.nic.in/RTI/RTI-Manual.html
athority .		techone number & e-mai
Vhether	ransparency Officer, if any, in the Public Authority along wi	th the designation, (CS)
Mhether Transparency	Yes	
Vhether Fransparency Officer Appointed Name of Fransparency	Yes	/Smt/Mr./Ms. before the name)
Vhether Transparency	Yes Satish Chandra (Please do not add Shri	/Smt./Mr./Ms. before the name)
Vhether Cransparency Officer Appointed Name of Transparency Officer	Yes Satish Chandra (Please do not add Shri	/Smt./Mr./Ms. before the name)
Vhether Fransparency Officer Appointed Name of Transparency Officer Gender	Yes Satish Chandra (Please do not add Shri	/Smt./Mr./Ms. before the name)

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RTI Annual Return Information Systems

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Characters				

Quarter

Years 2011-2012

Mode : Read only

Status: Data can not be modified as data of next Quarter is submitted

		Progress during Quarter				
	Opening Balance as on begining of 3rd Quarter	No. of applications received as transfer from other PAs u/s 6(3)	Received during the Quarter (including cases transferred to other PAs)	No. of cases transferred to other PAs u/s 6(3)	Decisions where requests/appeals rejected	Decisions where requests/appeals accepted
Requests	0	98	470	170	4	368
First Appeals	0	N/A	46	N/A	25	21
	Total no. of CAP	IOs designated	Total no. of CPIOs	designated	Total no. of AAs designated	

* Block II (Details about fees	collected, penalty imposed and	disciplinary action taken)	
Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected (in Rs.) u/s 7	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
3634	280	0	0

				No of tir	mes vario	one proviei	ODE WOTO	invoked v	vhile rejecting	r rominete			
				110.0111		Relevant S				g requests			
							ecuons (KIIAC	2005				
				Se	ection 8 (1)					See	ctions	
a	b	c	d	e	f	g	h	i	j	9	11	24	0
	-	_			-		-			-	-		-

S.No.	Reference No. of cases wherein Commission made specific recommendation as per section 25(5) (max. 20 chars)	Whether action is initiated to comply with recommendation of Commission.	Details, thereof (max. 250 chars)
1		-Select-	100
2		-Select-	
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4	- 1 - n- +	-Select-	
5		-Select-	
6		-Select-	
7		-Select-	14.0

-	Details regarding Mandatory Disclosures and Transparency C If Answer of (A) is No -	If Answer of (A) is ves -
A. Is the Mandatory Disclosure under Sec. 4 (1)(b) posted on the website of Public Authority?	Is there any other medium of dissemination? Provide details below (not exceeding 500 chars)	
Yes Yes		http://lawmin.nic.in/RTI/RTI-Manual.html
res		TREP TO THE TENED OF THE TENED
ID , Whether Transparency Officer Appointed Name of	Transparency Officer, if any, in the Public Authority along wit	
Name of Transparency Officer	Satish Chandra (Please do not add Shri/S	Smt./Mr./Ms. before the name)
Gender	Male	
Designation	Joint Secretary and Legal Adviser	
Contact Number	011-23384630 (Enter Landline Numbers as STD Code-Phone	Number e.g. 011-23346789)
Email Address	Chandra.satish@nic.in	
C. Last Date of	f updating of Mandatory disclosure under Section 4(1)(b)	03/04/2012 6 (Format dd/mm/yyyy)

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n. tile sedeselle	Department of Legal Affair
Quarter: 4in	Year: 2011-2012

Status : Entered by Ministry/Department

Rlock L(Detail	about the requests	and appeals)	Progr	ess during Quarter	Decisions where	Decisions where
Disk	Opening Balance	No. of applications received as transfer from other PAs u/s	1 11	transferred to other PAs u/s 6(3)	requests/appeals rejected	accepted
	Quarter	6(3)	PAs)	232	0	290
	26	74	442	N/A	18	19
Requests	0	N/A	37		- 611	Assignated
First Appeals	Total no. of CA	pros designated	Total no. of CPIO	s designated	Total no. of AA	Sucargination
	Total no. of CA	rios dang.	1			

	collected, penalty imposed and	disciplinary action taken) Penalty Amount Recovered (in Rs.)	No. of cases where disciplinary
Registration Fee Collected(in Rs.)	Addl. Fee Collected (in Rs.) u/s 7	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	20(2)
u/s 7(1) 5258	0	0	

		setion 8 while reje	ecting the requeste	d informatio	11)		
Block III (Details of var	ous provisions of	ions provisions were	invoked while rejecti of RTI Act 2005	ng requests			
Dioci. 1	No. of times var	Relevant Sections	of RTI Act 2005		Sec	tions	Othe
	Section 8			9	11	24	0
	d e f	g n	0 0	0	0	U	
a b	0 0	0 0	0				

-	Di (Detaile regarding co	mpliance of direction/recomm	nendation of the Commission) Details, thereof (max. 250 chars)
lo.	Reference No. of cases wherein Commission made specific recommendation as per section 25(5) (max. 20 chars)	initiated to comply	
1	Citatsy	-Select-	
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3		-Select-	
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-		-Select-	

* Block V (Details regarding Mandatory Disclosures and Transparency Officer) A. Is the Mandatory Disclosure If Answer of (A) is No Is there any other medium of dissemination? Provide details below (not exceeding 500 chars)

If Answer of (A) is yes Provide the detail/ URL of webpage, where the disclosure is posted, under Sec. 4 (1)(b) posted on the website of Public Authority? http://lawmin.nic.in/RTI/RTI-Manual.html Yes B. Name of Transparency Officer, if any, in the Public Authority along with the designation, telephone number & e-mail ID, Whether Transparency Officer Yes Appointed Name of Transparency Satish Chandra (Please do not add Shri/Smt./Mr./Ms. before the name) Officer Gender Male Designation Joint Secretary and Legal Adviser Contact 011-23384630 (Enter Landline Numbers as STD Code-Phone Number e.g. 011-23346789) Number Email

03/04/2012

(Format dd/mm/yyyy)

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Address

Chandra.satish@nic.in

C. Last Date of updating of Mandatory disclosure under Section 4(1)(b)